



भारतीय प्रतिभूति और विनिमय बोर्ड  
Securities and Exchange Board of India

DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
RECOVERY CELL  
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: [recoveryero@sebi.gov.in](mailto:recoveryero@sebi.gov.in)

**ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS**

**Attachment Proceeding No. 13802 & 13803 of 2025**  
**Certificate No. RC8000 of 2024**

**Principal Officer/ Chairman & Managing Director/ CEO,  
All the Banks in India, All the Mutual Funds in India,  
NSDL and CDSL, Mumbai**

1. Whereas the aforesaid notices of attachment nos. **13802 & 13803 of 2025 dated January 17, 2025** were issued, attaching the Bank/Locker/Demat accounts and Mutual Fund Folios of the defaulter, by the Recovery Officer in execution of Certificate No. **RC8000 of 2024 dated September 11, 2024**, for recovery of funds, of a sum of **Rs. 5,81,000/- (Rupees Five Lakh Eighty-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the sum; against **Uttam Dealers Private Limited (PAN: AABCU1506F) ["Defaulter"]**
2. And whereas a Notice of Attachment in the above proceedings dated **January 17, 2025** was issued attaching the Bank and Demat accounts of the Defaulter.
3. And whereas, SEBI has recovered an amount of **Rs. 6,74,782.62/-**, which includes interest and costs from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the component authority under any law.

Given under my hand and seal at Kolkata this **11<sup>th</sup> day of March, 2026**.

SEAL



Copy to:

**Uttam Dealers Private Limited**

**Address 1:** 63, Radha Bazar Street, 1<sup>st</sup> Floor, Kolkata, West Bengal – 700001

**Address 2:** 18, Giri Babu Lane, 3<sup>rd</sup> Floor, Room No. 3C, Kolkata, West Bengal – 700012

**E Mail:** [uttam.dealers@rediffmail.com](mailto:uttam.dealers@rediffmail.com)

*Mitrajeet Dey*

**RECOVERY OFFICER**

**मित्रजीत दे / Mitrajeet Dey**  
वसूली अधिकारी एवं उप महाप्रबंधक  
Recovery Officer & Dy. General Manager  
भारतीय प्रतिभूति और विनिमय बोर्ड  
Securities and Exchange Board of India  
कोलकाता / Kolkata